

Rajasthan. Rs. 113 lakhs of central assistance granted earlier to develop 114 Primary Rural Markets could not be utilised by the State Government for want of suitable sites.

(c) and (d). Does not arise.

(e) A proposal of State Government to adjust the unspent central assistance of Rs. 113 lakhs against new proposals for the development of agricultural produce markets is under consideration of the Government of India.

STATEMENT

District-wise number of primary rural markets functioning in Rajasthan

<i>Sl. No.</i>	<i>Name of the District</i>	<i>Number of primary rural markets functioning in Rajasthan</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Jaipur	4
2.	Jodhpur	1
3.	Shri Ganganagar	9
4.	Chittorgarh	3
5.	Dongargarh	1
6.	Kota	19
7.	Jhalawar	3
8.	Bundi	3
9.	Sawaimadhopur	2
10.	Ajmer	2
11.	Tonk	1
12.	Bhilwara	4
Total		52

[English]

Communal Riots

524. PROF. P.J. KURIEN:
SHRI LOKANATH CH-
OUDHURY:

SHRI MITRASEN YADAV:
SHRI YADUNATH PANDEY:
SHRI JANARDAN TIWARI:
SHRI SRIKANTHA DATTA
NARASIMHA RAJA
WADIYAR:
SHRI G.M. BANATWALLA:

SHRIRAMESHWARPRASAD:
DR. Y.S. RAJA SEKHAR
REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of communal riots which took place in different parts of the country during the last six months;

(b) the number of persons killed, injured and the estimated loss of property in these incidents;

(c) whether the culprits were apprehended in the above cases and causes of those incidents investigated;

(d) if so, the details thereof alongwith the relief and rehabilitation measures taken for the riot victims; and

(e) the steps taken by Government to prevent the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). On the basis of available information, a tabular state-

ment showing the particulars of the communal riots which took place in different parts of the country during the last six months has been prepared and given below in the statement.

(e) Taking into account the pattern of the recent communal disturbances in the country and with a view to foiling the mischievous design of communal and divisive forces the Government have revised its guidelines on promotion of communal harmony and for prevention of communal violence and circulated the same to the various State Government/UTs on 23rd April, 1990. Further, material support in terms of para-military forces and equipment is provided to the State Governments as and when requested, subject to their availability to assist them in effectively managing and controlling the riot situation on ground. The Central Government also shares its intelligence with the concerned State Governments for prevention of communal violence. The National Integration Council in its meeting on 11th April, 1990 has appealed for mobilisation of all nationalists, democrats and secular forces to meet the challenge of violence, secessionism, communalism and fundamentalism.

STATEMENT

Particulars of Loss of Life, Persons Injured Causes of Riots in Connection with the Major Communal Riots in various parts of the country since 1st Feb., 1990 to 31st July, 1990 in the basis of the available information

Sl. No.	Name of the place and date	Number of persons			Cause of riot	Particulars of loss of property	Details of relief measures taken
		Killed	Injured	Arrested			
1	2	3	4	5	6	7	8
1.	<i>Andhra Pradesh</i>						
	Hyderabad City (6-9th July, 1990)	8	31	239	Clash between anti-social elements belonging to two communities over land dispute	2 shops and one scooter put on fire	Not available
2.	<i>Bihar</i>						
	Bari Gulani (District Nawada) (12.3.1990)	5	10	62	Stoning of Holi Procession passing near by place of worship	45 Gumtis/shops burnt/damaged	Rs. 1.00 lakh each to the near relatives of the deceased as ex-gratia Rs. 25,000/- each to the near relatives of persons killed in police firing Rs. 82,000/- for loss of Gumtis and shops

Sl. No.	Name of the place and date	Number of persons			Cause of riot	Particulars of loss of property	Details of relief measures taken
		Killed	Injured	Arrested			
1	2	3	4	5	6	7	8
	Jamshedpur (14-15.3.1990)	3	6	81	Teasing of a girl by a fruit-seller belonging to other community	28 Theelas and Gumtis were damaged due to arson	Ex-gratia sanctioned at the same rates as in the case of Bari Gulni and suitable compensation also sanctioned for those injured and for the loss of Theelas and Gumtis
3.	Gujarat						
	Patan (District Mehsana) (10.3.1990)	5	52	229	Clash between anti-social elements belonging to two communities on a minor issue of black-marketing of cinema tickets	Rs. 70.32 lakhs	Rs. 1.65 lakhs
	Anand (District Kheda) (27.3.1990)	2	16	606	Alleged murder of the President of VHP, Kheda District by persons belonging to other community	Rs. 21.35 lakhs	Rs. 1.33 lakhs
	Bharoch (25.3.1990)	1	12	252	Alleged misbehaviour with a girl by a few persons belong-	Rs. 0.70 lakhs	Rs. 0.69 lakhs

Sl. No.	Name of the place and date	Number of persons		Cause of riot	Particulars of loss of property	Details of relief measures taken	
		Killed	Injured				Arrested
1	2	3	4	5	6	7	8
	Ahmedabad (3-8.4.1990)	38	118	1649	Communal clashes consequent to a fatal stabbing incident on 3.4.1990	Rs. 101.16 lakhs	Rs. 17.17 lakhs
	Baroda (6-7.4.1990)	12	74	738	Rally organised in connection with incidents in Kashmir	Rs. 39.49 lakhs	Rs. 9.43 lakhs families of deceased persons
4.	Tamil Nadu						
	Dindigul Quid-e-Millat (24.3.1990)	2	32	91	Rally in protest of renaming of Anna Distt. as Dindigul Quid-e-Millat	Rs. 0.32 lakhs each to the families of the deceased	Ex-gratia Rs. 10,000 persons
5.	Uttar Pradesh						
	Kanpur (18.4.1990)	5	17	279	Minor road accident involving persons belonging to two different communities	Sixteen houses and three shops burnt/damaged persons and Rs. 5,000 to each of the injured	Rs. 50,000 each to the next of Kin of the deceased